GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA UNSTARRED QUESTION NO. 1519 TO BE ANSWERED ON 11.02.2020

PENDING WAGES UNDER MGNREGS

1519. PROF. SAUGATA RAY: SHRI RAJMOHAN UNNITHAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the total amount pending for payment to various States towards the wages under the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) along with the reason for undue delay in this regard;
- (b) the total amount pending for payment towards the wage under said scheme in Kasaragod district of Kerala;
- (c) whether the Government has allocated any amount for clearing the wage arrears under the MGNREGS and if so, the details thereof;
- (d) whether the Government has fixed any time limit for clearing the wage arrears under MGNREGS and if so, the details thereof; and
- (e) whether the Government has any proposal to abolish the project and if so, the details thereof?

ANSWER MINISTER OF RURAL DEVELOPMENT (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005 is a demand driven wage employment programme. Hence, no State/District-wise allocation is made including Kasaragod district of Kerala. Fund release to the States/UTs is a continuous and dynamic process and Central Government is committed to making funds available keeping in view the demand for work. The Ministry releases funds periodically to States/UTs in two tranches with each tranche consisting of one or more instalments based on agreed to Labour Budget (Persondays), opening balance, pace of utilization of funds, pending liabilities of the previous year, if any, overall performance and submission of requisite documents. During the current financial year 2019-20 (as on 05.02.2020), the Ministry has released Rs. 62057.99 crore to all States/UTs under Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) including pending wage liabilities. The details in this regard are given at **Annexure**.

Annexure referred in reply to parts (a)to(d) of Lok Sabha Unstarred Question No.1519 dated 11.02.2020

Central funds released under Mahatma Gandhi NREGS FY 2019-20 (as on 05.02.02020)

(Rs. in crore)

SI. No	State/Union Territory	(Rs. in crore) Central fund released 2019-20
51. INU	Andhra Pradesh	6292.76
2		
3	Arunachal Pradesh	107.57
	Assam	1400.57
4	Bihar	2959.52
5	Chhattisgarh	2331.61
6	Gujarat	707.90
7	Haryana	300.55
8	Himachal Pradesh	519.48
9	Jammu and Kashmir	827.65
10	Jharkhand	1143.91
11	Karnataka	4929.37
12	Kerala	3429.28
13	Madhya Pradesh	4145.11
14	Maharashtra	1657.59
15	Manipur	396.00
16	Meghalaya	839.91
17	Mizoram	482.62
18	Nagaland	299.22
19	Odisha	2299.37
20	Punjab	713.63
21	Rajasthan	6293.95
22	Sikkim	75.24
23	Tamil Nadu	5129.68
24	Telangana	2014.82
25	Tripura	657.25
26	Uttar Pradesh	4852.30
27	Uttarakhand	409.89
28	West Bengal	6819.92
29	Andaman & Nicobar Islands	3.10
30	Lakshadweep	0.24
31	Puducherry	15.81
32	Goa	2.17
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